

tions of Delhi University, which do not provide for a separate competitive examination being held for the purpose. For the National Diploma and National Certificate Courses, candidates are selected on the basis of appropriate admission qualifications prescribed, on merit.

(c) The question of holding a common admission examination for all technical institutions in the country is under consideration.

Seizure of Smuggled Watches

1529. { Shri Ram Krishan:
Shri Raghunath Singh:
Shrimati Maftda Ahmed:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Customs authorities at the Santa Cruz airport on 20th October, 1958 seized some wrist watches from a plane arriving from Hongkong;

(b) if so, the number of watches seized and their value, and

(c) whether the culprit has been arrested?

The Minister of Finance (Shri Morarji Desai): (a) Yes, Sir.

(b) 499 watches valued at Rs 30,000 approximately.

(c) The handbag containing the watches was found abandoned in the aircraft and no person came forward to claim it. Accordingly no arrest has been made.

Institutions Run by Catholic Churches in India

1530. { Shri Narayanankutty Menon:
Shri A. K. Gopalan:
Shri Punnoose:

Will the Minister of Home Affairs be pleased to state:

(a) the total amount of money received from foreign countries by

institutions run by the Catholic Churches in India during 1956, 1957 and 1958 so far;

(b) the institutions which received this help and the amount given to each; and

(c) the countries from which this help was received?

The Minister of Home Affairs (Pandit G. B. Pant): (a) to (c). A statement giving the information available is laid on the table of the House [See Appendix IV, annexure No 20]

Retrenchment in Army Vehicles Depot, Avadi

1531. { Shri Narayanankutty Menon:
Shri A. K. Gopalan:
Shri Punnoose:
Shri Nagi Reddy:
Shri Tangamani:

Will the Minister of Defence be pleased to state:

(a) whether Government has decided to retrench a large number of employees in the Army Vehicles Depot, Avadi in Madras State,

(b) if so, their number;

(c) what are the reasons for the retrenchment; and

(d) what is the total investment Government has made in the Army Vehicles Depot at Avadi?

The Deputy Minister of Defence (Shri Raghuramaiah): (a) and (b) 289 employees have been found surplus to requirements out of whom 33 workers will, however, be retained, as they belong to skilled categories.

(c) There has been reduction in the work-load consequent on the decrease in the Vehicle holding of this Depot.

(d) The total investment of Government on capital expenditure in the shape of buildings and essential services is roughly Rs. 1.08 crores. These buildings are all temporary